

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1017 of 2020

In the matter of:

Abhinandan Jain

....Appellant

Vs.

Tanaya Enterprises Pvt. Ltd.

....Respondent

Present

For Appellant: Mr. Sudhir K Makkar, Sr. Advocate along with Shalabh Singhal & Ms. Saumya Gupta.

For Respondent: Mr. Anant A. Pavgi & Mr. Abhishek Anand, for R-1.

ORDER
(Virtual Mode)

09.03.2021: Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondent also heard.

'Orders Reserved'.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn